

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 129 of 1997

Present : Hon'ble Mr. Sarweshwar Jha, Administrative Member
Hon'ble Mr. M.K. Gupta, Judicial Member

P. Appa Rao

- VS -

S.E.Railway

For the Applicant : Mr. B.C. Sinha, Counsel

For the Respondents: Ms. U.D. Sen, Counsel

Date of Order : 08-10-2004

ORDER

MR. SARWESHWAR JHA, AM

Mr. Sinha, Ld. Counsel, appearing on behalf of the applicant, has submitted that he has proposed to withdraw the O.A., as the reliefs as sought for by the applicant has since been granted by the respondents. Ld. Counsel for the respondents is present. Having regard to the above, the O.A. is disposed of as having been withdrawn and not pressed.

Member (J)

Member (A)

DKN